F.No. 01(03)/Roster/CESTAT/2025-part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.09.2025

ORDER NO. 174 of 2025

Hon'ble President is pleased to partially modify the roster order no. 161 of 2025 for **CESTAT**, **Allahabad** from **13.10.2025 to 17.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.10.2025	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters.
to 17.10.2025	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta) Deputy Registrar

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Deputy Registrar